

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1482  
ANSWERED ON:03.12.2012  
TRADE OF RAW MATERIALS  
Vishwanath Shri katti Ramesh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the supply of raw materials for some industries in the country is being met through imports;
- (b) if so, the names of such raw materials and minerals along with the quantum and value of exports/imports made during each of the last three years and the current year;
- (c) whether the Government proposes to bring any legislation to regulate/discourage the export of raw materials and minerals from the country;
- (d) if so, the details thereof and time likely to be taken in this regard; and
- (e) the efforts made by the Government to ensure adequate supply of raw materials and minerals to the domestic industries and the outcome of the said efforts made by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. D. PURANDESWARI)

- (a) & (b) Import of any commodity, including raw material, takes place in the country if either the country is short of it or because domestic prices are higher. The details of commodities including raw material and minerals, imported and exported are available in the DGC&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-I (Exports) and Volume II (Imports), which is regularly sent to Parliament library by DGC&S.
- (c) & (d) All Exports, including raw material and minerals, from the country are regulated under the provisions of the Foreign Trade Policy revised from time to time.
- (e) Domestic industries can import raw materials, intermediates and components under the Advance Authorisation Scheme on a duty free basis for production of items for exports. Most raw materials are permitted to be imported freely.